

3. M/s. Mehta Brothers, Anand were found manufacturing and selling fake Sulphamethoxy-pyridazne, Sulphasomidine and Sulphadimidine.

**Advance to Government Employees for treatment abroad**

3493. SHRI K. MALLANNA. Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Central Government provide special advance to its employees for medical treatment abroad; and

(b) if so, the outlines of the rules and regulations in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) No.

(b) Does not arise

**Polio Vaccine production units at Coonoor**

3494. SHRI C. K. CHANDRAPPAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the polio vaccine production unit at coonoor is producing substandard polio vaccine; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) No, Sir.

(b) Does not arise.

**Manufacture of Drugs without valid Licences**

3495. SHRI P. GANGADEB: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether manufacturing of drugs without valid licences is being strictly checked to prevent adulteration of drugs; and

(b) if so, the steps taken to simplify legal procedure for taking stern action against offenders in drug business?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) Yes.

(b) The procedure for taking legal action against offenders is prescribed in the Drugs and Cosmetics Act, 1940. It is proposed to bring up legislation for amending the Act to plug the loopholes and to make the provisions more deterrent.

**PAPERS LAID ON THE TABLE**

**ANNUAL REPORTS OF INDIAN COUNCIL FOR CULTURAL RELATIONS FOR 1973-74, 1974 AND 1975**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI YESHWANTRAO CHAVAN): I beg to lay on the Table—

(1) A copy of the Annual Report of the Indian Council for Cultural Relations, New Delhi, for the year 1973-74.

(2) A copy of the Report of the Indian Council for Cultural Relations, New Delhi, for the year 1974 and 1975.

[Placed in Library. See No. LT-10786/76.]

**REPORTS OF COMPTROLLER AND AUDITOR GENERAL OF INDIA, APPROPRIATION ACCOUNTS AND BLOCK ACCOUNTS**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to lay on the Table—

(1) A copy each of the following Reports (Hindi and English ver-